

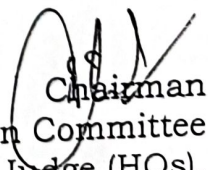
NOTICE

Sub: Interview of the candidates applied in reference to the Notice/Vacancy Circular No. 47597-610/DDC/SC-NI Courts/Cont./2022 dated 09.06.2022.

This is to bring into the notice of all the retired officials of Delhi District Courts who have applied for appointment on contract basis for working in one Special Court (NI Act) each to be established in the Five Districts for the purpose of a pilot study for a period of one year from 01.09.2022 to 31.08.2023 in reference to the above said circular, that the interview for the post of Stenographer, Ahlmad, Assistant Ahlmad and Peon has been dispensed with in view of the fact that the office has received inadequate number of applications for the above-mentioned posts.

It is further informed that "Interview" for the post of "Reader" shall only be conducted on 07.07.2022 at 04:30 P.M. at Tis Hazari Court Complex, Delhi. **The Applicants are required to report for Interview in Room No. 135, First Floor, Tis Hazari Courts Complex, Delhi-110054 on 07.07.2022 sharp at 03:00 P.M.**

It is further informed that the applicants who have applied for the post of Reader, Stenographer, Ahlmad, Assistant Ahlmad and Peon are required to submit their "Medical Fitness Certificate" from a registered Medical Practitioner and an "Affidavit/Undertaking" that no criminal case involving moral turpitude is pending against them for selection against the respective post and, if pending, the necessary details thereof be furnished in the undertaking latest by 06.07.2022 in Recruitment Cell, Room No. - 306-B, Third Floor, Tis Hazari Courts, Delhi.


Chairman
Screening-Cum-Selection Committee
O/o Principal District & Sessions Judge (HQS),
Tis Hazari Courts, Delhi.